

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/3718 JA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 25th August, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/4691, dtd 24.08.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarter leave permission, with your official vehicle, at your own cost, **from 27.08.2021 to 30.08.2021**. The Additional Sessions Judge cum Special Judge, Morigaon and in his absence, the Civil Judge, Morigaon and in their absence, the senior most Judicial Magistrate available in the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/3719 JA, dated 25-8-2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

R/g